

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 59/99

Friday, this the 2nd day of June, 2000.

CORAM:

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

V.P.Ayyappan,
S/o Ayyaru Pullen,
Electrical Engineer & Liason Officer(SC/ST),
Central Institute of Fisheries Nautical and
Engineering Training(CIFNET),
Kochi.

- Applicant

By Advocate Mr TC Govindaswamy

Vs

1. Union of India represented by
the Secretary to Government of India,
Ministry of Agriculture,
Departmental of Animal Husbandry
and Diarying,
New Delhi.
2. The Union Public Service Commission,
New Delhi represented by its
Secretary.
3. The Director,
Central Institute of Fisheries Nautical
and Engineering Training(CIFNET),
Kochi-16.
4. C.P.Varghese,
Director,
Central Institute of Fisheries Nautical and
Engineering Training(CIFNET),
Kochi-16.
5. M.Devadhason,
Mechanical Marine Engineer,
Central Institute of Fisheries Nautical
and Engineering Training(CIFNET),
Kochi-16.

- Respondents

By Advocate Mr Govindh K Bharathan, SCGSC(for R.1 to 3)

By Advocate Mr B.Sajeevkumar(for R-5)

The application having been heard on 2.6.2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

It is submitted by the learned counsel for all the parties that the applicant may be permitted to submit a representation to the first respondent for redressal of his grievance and the first respondent may be directed to dispose of the same within a time frame considering all the points raised in the representation.

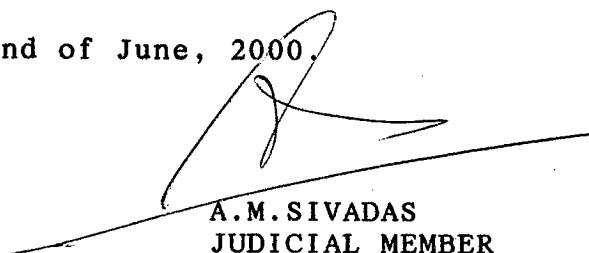
2. Accordingly the applicant is permitted to submit a representation to the first respondent within three weeks from today. If such a representation is received, the first respondent shall consider all the points raised in the representation and pass a speaking order within four months from the date of receipt of the representation.

3. O.A. is disposed of as above. No costs.

Dated, the 2nd of June, 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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